

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Criminal Appeal No(s). 197-198/2021

THE STATE OF U.P.

Appellant(s)

VERSUS

RAGHAVENDRA PRATAP SINGH @ PANKAJ SINGH ETC.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.23104/2021-CONDONATION OF DELAY
IN FILING and IA No.23105/2021-EXEMPTION FROM FILING O.T.)

Date : 12-07-2021 These appeals were called on for hearing today.

For Appellant(s)

Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s)

Mr. Vikas K. Singh, Adv.
Mr. Sham Chand Tanwar, Adv.
Rajshree Singh, Adv.
Mr. Amit Pandey, Adv.
Mr. T.N. Singh, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Cr1.A. No.197/2021

Sole respondent is duly represented.

Ld. counsel for the respondent makes request for copy
of pleadings and seeks time to file counter affidavit. Ld.
counsel for the appellant to serve copy of pleadings upon
him within one week. Counter affidavit may be filed within
four weeks thereafter.

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Ld. Counsel for the appellant is granted four weeks'

time, as last opportunity, for taking appropriate steps in respect of the deceased sole respondent.

Await original record from the High Court and Trial Court. D.O. letter be issued again.

List again on 23.8.2021.

RAJESH KUMAR GOEL
Registrar